

in Bombay and also through Indo-Portuguese organisations in Bombay?

Shri Anil K. Chanda: I am not quite sure whether our attention has been drawn to it, but I shall certainly look into this matter.

Shri H. N. Mukerjee: Has Government's attention been drawn to a newspaper report that a Goan by the name of D'Silva, who protested against a farewell party to a Portuguese official was manhandled by the police?

Shri Anil K. Chanda: Yes, we have seen reports about it, and he is also reported to have died. Investigation is going on in the matter.

HANDLOOM INDUSTRY

*140. **Shri Muniswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have sanctioned a grant of Rupees 62,300/- recently for the development of handloom industry in Bihar;

(b) whether any such grant was also made to any other State recently; and

(c) whether it is a fact that a mobile van will be one of the provisions under this grant?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes, Sir.

(b) Grants have been sanctioned to other States as well.

(c) The grant referred to in part (a) includes the purchase of a mobile van.

Shri Muniswamy: May I know whether it is a fact that the Chief Minister of Andhra was assured by the hon. Minister that an additional allotment will be made specially to that State?

Shri T. T. Krishnamachari: The report in that form is not correct, but I did have a discussion with the Chief Minister of Andhra, and I did tell

him that if any schemes are put forward before the Government of India, the latter would consider these schemes favourably.

Shri Muniswamy: May I know whether Government will bear the full share-capital of the weavers, out of the cess allotment, in respect of the co-operative societies which are to be opened in the future?

Shri T. T. Krishnamachari: Government grant loans in order to enable weavers to become members of these co-operative societies.

Pandit Thakur Das Bhargava: May I know the total grant given to the other States?

Shri T. T. Krishnamachari: The total amount allotted so far as Bihar is concerned, is over Rs. 18 lakhs, and the grants that have been sanctioned to it until now is Rs. 12,76,260.

Shri S. C. Deb: May I know whether such grants have been given to Assam, and if so the amount so given, and the plan for utilising the same?

Shri T. T. Krishnamachari: If the hon. Member puts down a question, I shall certainly answer.

ILLICIT EMIGRATION TO CEYLON

*141. **Shri S. N. Das:** Will the Prime Minister be pleased to state:

(a) the total number of persons found attempting to emigrate to Ceylon in contravention of the law in the year 1953;

(b) what is the number of persons who were prosecuted and the number convicted and punished; and

(c) whether there has been a decrease in attempts of this nature as compared with the last year?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) 1,340.

(b) All these persons were prosecuted, and they were in most cases, convicted.

(c) Yes.

Shri S. N. Das: May I know the number of persons of Indian origin who were found by the Ceylon Government to be illicit immigrants, and in respect of whom the High Commissioner in Ceylon was requested to arrange for deportation?

Shri Anil K. Chanda: Does the Member want the number of such cases?

Shri S. N. Das: Yes.

Shri Anil K. Chanda: I am afraid I require notice for it.

Shri S. N. Das: May I know whether, after the agreement recently made, and as a result of it, steps have been taken for suppressing illicit immigration?

Shri Anil K. Chanda: As a matter of fact, both the Governments are doing their best to stop illicit immigration, and recently, as late as the end of November, 1953, the Prime Minister of Ceylon mentioned in a public speech that illicit immigration was decreasing and admitted with gratefulness the help given by our Government in stopping such immigration into Ceylon.

Shri T. S. A. Chettiar: What are the reasons, then, for this increased number of immigrations?

Shri Anil K. Chanda: There has been a decrease.

Shri Vallatharas: May I know whether the Government can give the reasons for this immigration—what the inducement for this illicit immigration is—into Ceylon?

Shri Anil K. Chanda: It has been a long-established practice, if I may say so; for people from the southern tip of Madras to go to Ceylon, because there is great demand there for efficient labour of the Indian people.

NORTH EAST FRONTIER AGENCY

*142. **Shri B. C. Das:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Government is contemplating research

among the tribal people of the North East Frontier Agency;

(b) whether it is also a fact that they have invited Dr. Verriner Elwin to take up the work; and

(c) if so, the scope of this research and purpose ?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) to (c) . Dr. Verrier Elwin has been appointed Anthropological Consultant to the North-East Frontier Agency Administration to advise the Administration on tribal matters. No specific field of research has been assigned to him but he will no doubt make such social and anthropological studies as are necessary to assist him in his work.

Shri B. C. Das: May I know what emoluments will be given to Dr. Elwin and what other facilities are offered to him?

Shri Anil K. Chanda: He is appointed for a period of three years and he joined his duty on the 1st January, 1954. His honorarium is Rs. 1,500 a month.

Shri B. C. Das: Will Indian research scholars be attached to him?

Shri Anil K. Chanda: As it is, we have already some scholars of the Anthropological Department working in these areas. Naturally, as and when needed, we will supply him with Indian scholars for assistance.

Shri U. C. Patnaik: Are Government aware of Dr. Elwin's views expressed in pamphlets published through the Oxford University Press that tribal people should be segregated from the normal plainsmen because they should not be contaminated with the views of the plainsmen in any part of India?

Shri Anil K. Chanda: The books of Dr. Elwin are pretty well known, and I am sure the Government are aware of his views in the matter.